

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

13. C.P.(CAA)/178(MB)2021
IN
C.A.(CAA)/117(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.09.2022**

Name of the Parties: Plantrinsics India Private Limited
SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner present.

Pronouncement deferred to 26.09.2022.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

